

**CENTRAL ADMINISTRATIVE TRIBUNAL,
CHANDIGARH BENCH**

Sr.No.25

O.A. No.060/00311/14

DR. MUKESH YADAV VS. UNION OF INDIA & OTHERS

21.05.2014

Present: Mr. Jagtar Singh, proxy, counsel for the applicant.
Mr. Deepak Agnihotri, counsel for respondent No.1.
Mr. Anil Sharma, proxy counsel for Mr. Amit Jhanji,
counsel for Respondents No.2&3

1. Learned proxy counsel for the applicant is under instructions to state that this O.A. may be dismissed as having been rendered infructuous.
2. Ordered accordingly.

**(RAJWANT SANDHU)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

HC*